NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

CA No.260/252/HDB/2017
Vasati Homes Private Limited
Vasati Homes Private Limited
Registrar Of Companies, Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR.S.V. RAMA KRISHWA	Adv.	Svrawakvin@gnavl.601	' Sour
S.V. VANSHI KRISHNA	AN.	BN4KOBOQ'ates Comailion 8919448958	S.v. Pandilil

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Dr. S.V. Ramakrishna and Shri S.V. Vanshi Krishna, Learned Counsels for the Applicant Company. RoC report dated 21.12.2017 is also received. The Learned Counsel was pressing for final orders.

Orders reserved.

Member (T)

Member (J)

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